

RBI/2015-16/436 FIDD.No.FSD.BC.27/05.10.001/2015-16

June 30, 2016

The Chairman/ Managing Director /Chief Executive Officer [All Scheduled Commercial Banks, (excluding Regional Rural Banks)]

Madam / Sir

Guidelines for relief measures by banks in areas affected by natural calamitiesutilisation of insurance proceeds

In terms of para 6.13 of the <u>Master Circular FIDD.No.FSD.BC.01/05.10.001/2015-16 dated</u> <u>July 1, 2015</u>, while restructuring the loans in the areas affected by natural calamities, banks are required to adjust the insurance proceeds, if any, receivable from the Insurance Company to 'restructured accounts' in cases where they have granted fresh loans to the borrowers.

2. In view of the difficulties faced by farmers in areas affected by natural calamities, banks are advised to act with empathy and consider restructuring and granting fresh loans without waiting for the receipt of the insurance claims, in cases where there is reasonable certainty of receipt of the claim.

Yours faithfully

(Uma Shankar) Chief General Manager

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हिंदी आसान है,इसका प्रयोग बढ़ाइए।

चेतावनी :रिज़र्व बैंक द्वारा मेल डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।"

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